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1882
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Declaration of Assets and Liabilities

I, Navendra Pandey, son/daughter/wife of Late Ambika Pandey
aged 44 years, belonging to Bihar Vidhan Sabha Patna
service and presently working as Security Guard

Year. 2025

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	smt Asha Pallavi Anshu			
			Dependant 1-1 Name	Dependant 2 Name	Dependant 3-3 Etc. Name	Dependant 1-3 Etc. Name
(i)	Cash	10000/=	8000 =			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	400000/= S.B. A/C 300000/= F.D	300000/= F.D			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	L.I.C Rs. 50000/= yearly				
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	Gold - 20 gms 95000/=	Gold 60 gms silver - 250 gms 280000/=			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the Income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Asha Pandey

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1021 sq-Foot Habar Pura Phulwari Sharib Patna RS. 300000/-				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N.A				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department(s)	Amount outstanding as on ...
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTQPP7251N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

110004647927

Gender :-

M (M/F)

Date of Birth :-

1 0 1 0 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Vidhan Sabha secret services

(Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 13.02.2025

Signature: Navendra Pandey

Name of Employee: Navendra Pandey

Designation: Security Guard

Department: Bihar Vidhan Sabha

Navendra Pandey

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